

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1271
TO BE ANSWERED ON THE 25TH JULY, 2018

RESTRICTIONS ON DEVELOPMENT WORKS

1271. DR. KIRIT SOMAIYA:

Will the Minister of DEFENCE please be pleased to state:

- (a) whether the Government is considering the proposal received from the Services regarding imposition of restrictions on development works around the land of Navy and Air Force and finalising a list of properties in this regard and if so, the details thereof;
- (b) whether the issue is hanging on fire since long and if so, the reasons therefor;
- (c) whether peoples representatives from Mumbai had several meetings with Defence Ministry for finalising the list of properties where development works could be done;
- (d) if so, the details thereof and the time by which the list is likely to be finalised and released; and
- (e) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) & (b): A proposal on the subject has been received in the Ministry. The matter requires due diligence in order to ensure balancing the security imperatives of defence establishments with development works, necessitating deliberations with all stakeholders, to finalize an approach.

(c) to (e): Yes, Madam. Public representatives from Mumbai have had meetings with Ministry of defence at various levels.

Revision of NoC guidelines is under deliberation in the Ministry of Defence in consultation with the Services and Coast Guard. The matter is being monitored at the highest level in the Ministry to ensure that the security of defence establishments does not get jeopardized while accommodating development needs.
